

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1011
ANSWERED ON 13/12/2022

IRREGULARITIES UNDER PMGSY

1011. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received complaints from public representatives in October, 2020 regarding the alleged irregularities in the bid process in respect of renovation work of two roads from GT Road to Kurmi Kheda Marg and Lucknow-Etawah Marg to Aliaspur Marg respectively under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Bilhaur Legislative Assembly of Misrikh Parliamentary Constituency of Uttar Pradesh State;
- (b) if so, the details thereof; and
- (c) the action taken or likely to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) The Lok Sabha Secretariat had forwarded a complaint letter dated 21st October, 2020 of Shri Ashok Kumar Rawat, Hon'ble Member of Parliament inter-alia mentioning irregularities in tender process in renovation of two PMGSY roads in Bilhaur, Kanpur district, Uttar Pradesh.

(c) The matter was taken up with the Government of Uttar Pradesh. As informed by the State Government, irregularities were alleged in evaluation of technical bids of these works. The complaints were looked into by a "Technical Evaluation Committee" and further action has been taken by the State Government on the recommendations of the committee. The findings of the State Government have been intimated to the Lok Sabha Secretariat on 20th July, 2021.
